



2026:AHC:49550

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 7139 of 2026

Pankaj Singh And Another

.....Petitioner(s)

Versus

State Of U.P. And 12 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Ram Prasad Yadav
Counsel for Respondent(s)	:	C.S.C., Pankaj Kumar Gupta

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. A prayer has been made by counsel for the petitioners to dismiss present writ petition as not pressed with liberty to file fresh writ petition with better averments and documents.
2. Prayer made is allowed.
3. The writ petition is dismissed as not pressed with liberty as prayed.
4. Office is directed to return certified copy of the order, which is under challenge in the present writ petition, after keeping photo-copy of the same on record.

March 9, 2026
P.P.

(Prakash Padia,J.)